

# IN THE HIGH COURT OF ORISSA, CUTTACK

## Realisation of Court Fees received towards NOT READY Certified Copy Applications

Date : 30.04.2022

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Type	Reject Status
1	TAPAN KUMAR NAYAK	28877/2022	30.04.2022	WP (C) /41250/2021	10	C	
2	P. K. DAS	28879/2022	30.04.2022	WP (C) /24231/2020	10	C	
3	PITABAS NAYAK	28881/2022	30.04.2022	WP (C) /15815/2016	10	C	
4	GANESH CHANDRA JENA	28882/2022	30.04.2022	WP (C) /15815/2016	10	C	
5	PITABAS NAYAK	28883/2022	30.04.2022	WP (C) /15814/2016	10	C	
6	GANESH CHANDRA JENA	28884/2022	30.04.2022	WP (C) /15814/2016	10	C	
7	SUMANTA DAS	28887/2022	30.04.2022	WP (C) /4448/2015	10	C	
8	SANJEEV UDGATA	28888/2022	30.04.2022	CRLMC/2373/2021	10	C	
9	SANTOSH KUMAR MAHANTY	28891/2022	30.04.2022	BLAPL/9359/2021	10	C	
10	H. K. DASH	28892/2022	30.04.2022	WP (C) /15036/2020	10	C	
11	G. K. DASH	28894/2022	30.04.2022	CRLREV/17/2022	10	C	
12	T. R. DAS	28899/2022	30.04.2022	BLAPL/9123/2021	10	C	
13	PRAMODA KUMAR DASH	28901/2022	30.04.2022	WP (C) /9974/2022	10	C	
14	LAXMIDHAR MOHANTY	28902/2022	30.04.2022	WP (C) /8365/2022	10	C	
15	B. C. PANDA	28907/2022	30.04.2022	CONTC/2617/2022	10	C	
16	B. C. PANDA	28908/2022	30.04.2022	CONTC/2620/2022	10	C	
17	B. C. PANDA	28909/2022	30.04.2022	CONTC/2619/2022	10	C	

18	M. NAYAK	28913/2022	30.04.2022	ABLAPL/15005/2019	10	C	
19	SARADA NAYAK	28921/2022	30.04.2022	ABLAPL/9585/2020	10	C	
20	D. K. MOHANTY	28924/2022	30.04.2022	ABLAPL/8693/2020	10	C	
21	RADHA RAMN DAS NAYAK	28925/2022	30.04.2022	ABLAPL/8067/2020	10	C	
22	D. NAYAK	28926/2022	30.04.2022	ABLAPL/14093/2020	10	C	
23	D. NAYAK	28927/2022	30.04.2022	ABLAPL/13494/2020	10	C	
24	D. NAYAK	28928/2022	30.04.2022	ABLAPL/13493/2020	10	C	
25	ARJUNA CHARAN BEHERA	28929/2022	30.04.2022	ABLAPL/12620/2020	10	C	
26	RADHA RAMN DAS NAYAK	28931/2022	30.04.2022	ABLAPL/8121/2020	10	C	
27	P. K. JENA	28932/2022	30.04.2022	ABLAPL/16144/2020	10	C	
28	PRASANJIT BEHERA	28936/2022	30.04.2022	BLAPL/2993/2022	10	C	
29	D. K. JENA	28939/2022	30.04.2022	BLAPL/8306/2021	10	C	
30	M. BEHERA	28943/2022	30.04.2022	CMP/927/2019	10	C	
31	D. SAMAL	28944/2022	30.04.2022	CRLMC/393/2020	10	C	
32	A. K. MOHANTY	28946/2022	30.04.2022	CMP/322/2022	10	C	
33	H. K. MOHANTA	28947/2022	30.04.2022	CRLMC/114/2021	10	C	
34	TRILOCHAN BAG	28948/2022	30.04.2022	CMP/337/2022	10	C	
35	M. N. MOHANTY	28949/2022	30.04.2022	CMP/328/2022	10	C	
36	R. K. MOHAPATRA	28950/2022	30.04.2022	RSA/379/2016	10	C	
37	A K NAYAK	28951/2022	30.04.2022	CMP/1405/2019	5	U	
38	P. K. SWAIN	28953/2022	30.04.2022	WP (C) /4908/2022	10	C	
39	S. DAS	28955/2022	30.04.2022	WP (C) /9019/2022	10	C	
40	B. DASH	28957/2022	30.04.2022	WP (C) /9675/2022	10	C	

41	BHOJARAJ SETH	28959/202 2	30.04.2022	WP (C) /9679/2022	10	C	
42	BHOJARAJ SETH	28961/202 2	30.04.2022	WP (C) /9678/2022	10	C	
43	SHAIK ABDUL NAYEEM	28964/202 2	30.04.2022	CMP/319/2022	10	C	
44	R K SAI	28971/202 2	30.04.2022	SA/44/1999	5	U	
45	DEBASHREE PARIDA	28976/202 2	30.04.2022	BLAPL/4311/2021	10	C	
46	S. J. MOHANTY	28981/202 2	30.04.2022	TRP (C) /2/2022	10	C	
47	DILLIP KUMAR SAHU	28982/202 2	30.04.2022	BLAPL/1808/2021	10	C	
48	PABITRA KUMAR MOHANTY	28983/202 2	30.04.2022	CRLMC/2812/2021	10	C	
49	P. K. BEHERA	28984/202 2	30.04.2022	WP (C) /4969/2022	10	C	
50	P. K. BEHERA	28985/202 2	30.04.2022	WP (C) /4972/2022	10	C	
51	P. K. BEHERA	28987/202 2	30.04.2022	WP (C) /4970/2022	10	C	
52	R. K. MISHRA	28989/202 2	30.04.2022	CRLMC/2487/2012	10	C	
53	SUMANTA DAS	28990/202 2	30.04.2022	WP (C) /33366/2021	10	C	
54	D. K. NAIK	28993/202 2	30.04.2022	CRLMC/938/2022	10	C	
55	NIRANJAN PANDA	28995/202 2	30.04.2022	BLAPL/2966/2022	10	C	
56	BISWAJEET DAS	28996/202 2	30.04.2022	TRPCRL/90/2021	10	C	
57	G. JAYASINGH	28997/202 2	30.04.2022	BLAPL/3617/2020	10	C	
58	A. K. MOHANTY	28999/202 2	30.04.2022	WPC (OAC) /1240/201 7	5	U	
59	A. K. MOHANTY	29000/202 2	30.04.2022	WPC (OAC) /1233/201 7	5	U	
60	A. K. MOHANTY	29001/202 2	30.04.2022	WPC (OAC) /1236/201 7	5	U	
61	A. K. MOHANTY	29002/202 2	30.04.2022	RSA/354/2005	5	U	
62	A. K. MOHANTY	29003/202 2	30.04.2022	BLAPL/9410/2011	5	U	
63	A. K. MOHANTY	29004/202 2	30.04.2022	SA/250/1986	5	U	

64	A. MOHANTY	29005/2022	30.04.2022	WPC (OAC) /3237/2012	5	U	
65	R. K. BARIK	29006/2022	30.04.2022	SA/329/1990	5	U	
66	R. K. BARIK	29007/2022	30.04.2022	MA/345/1999	5	U	
67	K K NATH	29008/2022	30.04.2022	WP (C) /11082/2020	10	C	
68	K K NATH	29009/2022	30.04.2022	WP (C) /11083/2020	10	C	
69	K K NATH	29011/2022	30.04.2022	WP (C) /11081/2020	10	C	
70	K K NATH	29012/2022	30.04.2022	WP (C) /10066/2020	10	C	
71	S DAS	29013/2022	30.04.2022	WP (C) /10411/2022	10	C	
72	B.C. PANDA	29014/2022	30.04.2022	WP (C) /10565/2022	10	C	
73	B B ROUTRAY	29015/2022	30.04.2022	WP (C) /10541/2022	10	C	
74	B B ROUTRAY	29016/2022	30.04.2022	WP (C) /10130/2022	10	C	
75	B B ROUTRAY	29017/2022	30.04.2022	WP (C) /10128/2022	10	C	
76	B B ROUTRAY	29018/2022	30.04.2022	WP (C) /10127/2022	10	C	
77	D BEHERA	29019/2022	30.04.2022	WP (C) /10804/2022	10	C	
78	B.C. PANDA	29020/2022	30.04.2022	WP (C) /10564/2022	10	C	
79	B.C. PANDA	29021/2022	30.04.2022	WP (C) /10561/2022	10	C	
80	M.R. ROUTRAY	29022/2022	30.04.2022	WP (C) /10049/2022	10	C	
81	N ROUT	29023/2022	30.04.2022	WP (C) /3752/2022	5	U	
82	SUMANTA DAS	29025/2022	30.04.2022	WP (C) /10404/2022	10	C	
83	SUMANTA DAS	29026/2022	30.04.2022	WP (C) /10406/2022	10	C	
84	SUMANTA DAS	29027/2022	30.04.2022	WP (C) /10403/2022	10	C	
85	MANAS PATI	29028/2022	30.04.2022	WP (C) /10449/2022	10	C	
86	MANAS PATI	29029/2022	30.04.2022	WP (C) /10452/2022	10	C	
87	MANAS PATI	29030/2022	30.04.2022	WP (C) /10453/2022	10	C	

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88	R.R.DAS	29032/2022	30.04.2022	WP (C) /6925/2022	10	C	
89	R.R.DAS	29033/2022	30.04.2022	WP (C) /6924/2022	10	C	
90	R.R.DAS	29034/2022	30.04.2022	WP (C) /6923/2022	10	C	
91	R.R.DAS	29035/2022	30.04.2022	WP (C) /6921/2022	10	C	
92	R.R.DAS	29036/2022	30.04.2022	WP (C) /6919/2022	10	C	
93	R.R.DAS	29037/2022	30.04.2022	WP (C) /6918/2022	10	C	
94	R.R.DAS	29038/2022	30.04.2022	WP (C) /6916/2022	10	C	
95	R.R.DAS	29039/2022	30.04.2022	WP (C) /6617/2022	10	C	
96	R.R.DAS	29040/2022	30.04.2022	WP (C) /6619/2022	10	C	
97	R.R.DAS	29041/2022	30.04.2022	WP (C) /6915/2022	10	C	
98	R.R.DAS	29042/2022	30.04.2022	WP (C) /6913/2022	10	C	
99	R.R.DAS	29043/2022	30.04.2022	WP (C) /6912/2022	10	C	
100	R.R.DAS	29044/2022	30.04.2022	WP (C) /6911/2022	10	C	
101	R.R.DAS	29045/2022	30.04.2022	WP (C) /6910/2022	10	C	
102	R.R.DAS	29046/2022	30.04.2022	WP (C) /6909/2022	10	C	
103	R.R.DAS	29047/2022	30.04.2022	WP (C) /6908/2022	10	C	
104	R.R.DAS	29048/2022	30.04.2022	WP (C) /6907/2022	10	C	
105	R.R.DAS	29049/2022	30.04.2022	WP (C) /6906/2022	10	C	
106	K.K.NATH	29050/2022	30.04.2022	WP (C) /10067/2020	10	C	
107	M.R.ROUTRAY	29051/2022	30.04.2022	WP (C) /10048/2022	10	C	
108	S.K.BISWAL	29052/2022	30.04.2022	WP (C) /9218/2022	10	C	
109	HARIHAR SUNDARA	29053/2022	30.04.2022	WP (C) /9200/2022	10	C	
110	D.NAYAK	29054/2022	30.04.2022	WP (C) /9218/2022	10	C	

111	R.K.BARIK	29055/2022	30.04.2022	WP (C) /10621/2022	10	C	
112	S.K.BISWAL	29056/2022	30.04.2022	WP (C) /9216/2022	10	C	
113	J P KAR	29057/2022	30.04.2022	WP (C) /4208/2015	10	U	
114	R.K.BARIK	29058/2022	30.04.2022	WP (C) /10622/2022	10	C	
115	D.NAYAK	29059/2022	30.04.2022	WP (C) /9216/2022	10	C	
116	SUMANTA DAS	29060/2022	30.04.2022	WP (C) /10409/2022	10	C	
117	D.J. NAYAK	29061/2022	30.04.2022	WP (C) /6341/2020	5	U	
118	SUMANTA DAS	29062/2022	30.04.2022	WP (C) /10407/2022	10	C	
119	S.K.BISWAL	29063/2022	30.04.2022	WP (C) /9214/2022	10	C	
120	D.NAYAK	29064/2022	30.04.2022	WP (C) /9214/2022	10	C	
121	P K JENA	29065/2022	30.04.2022	RFA/285/2009	5	U	
122	H K MOHANTA	29067/2022	30.04.2022	WP (C) /9245/2016	5	U	
123	K.K.NATH	29068/2022	30.04.2022	WP (C) /11086/2020	10	C	
124	K.K.NATH	29069/2022	30.04.2022	WP (C) /11080/2020	10	C	
125	R.K.BARIK	29070/2022	30.04.2022	WP (C) /12667/2013	10	C	
126	J BARIK	29071/2022	30.04.2022	WP (C) /9650/2022	5	U	
127	K.K.NATH	29072/2022	30.04.2022	WP (C) /12286/2020	10	C	
128	J BARIK	29073/2022	30.04.2022	WP (C) /9653/2022	5	U	
129	A.T.NAYAK	29074/2022	30.04.2022	WP (C) /23645/2020	10	C	
130	SUMANTA DAS	29075/2022	30.04.2022	WP (C) /10451/2022	10	C	
131	SUMANTA DAS	29076/2022	30.04.2022	WP (C) /10446/2022	10	C	
132	R.R.DAS	29077/2022	30.04.2022	WP (C) /6973/2022	10	C	
133	BHAGABAN BEHERA	29078/2022	30.04.2022	WP (C) /9227/2020	10	C	
134	R.R.DAS	29079/2022	30.04.2022	WP (C) /6976/2022	10	C	

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135	R.R.DAS	29081/2022	30.04.2022	WP (C) /6977/2022	10	C	
136	R.R.DAS	29082/2022	30.04.2022	WP (C) /7058/2022	10	C	
137	P K MOHANTY	29083/2022	30.04.2022	WP (C) /10728/2008	4	U	
138	R.R.DAS	29084/2022	30.04.2022	WP (C) /7060/2022	10	C	
139	P K MOHANTY	29085/2022	30.04.2022	CRLMC/1236/2014	4	U	
140	R.R.DAS	29086/2022	30.04.2022	WP (C) /7061/2022	10	C	
141	R.R.DAS	29087/2022	30.04.2022	WP (C) /7738/2022	10	C	
142	J N PANDA	29088/2022	30.04.2022	RSA/179/2019	4	U	
143	M.R.BARIK	29089/2022	30.04.2022	WP (C) /19729/2018	10	C	
144	R.R.DAS	29090/2022	30.04.2022	WP (C) /6386/2022	10	C	
145	R.R.DAS	29091/2022	30.04.2022	WP (C) /6384/2022	10	C	
146	S R RAO	29092/2022	30.04.2022	ABLAPL/12993/2021	10	U	
147	S.DAS	29093/2022	30.04.2022	WP (C) /10414/2022	10	C	
148	R.R.DAS	29094/2022	30.04.2022	WP (C) /6383/2022	10	C	
149	S.DAS	29095/2022	30.04.2022	WP (C) /10413/2022	10	C	
150	R.R.DAS	29096/2022	30.04.2022	WP (C) /6381/2022	10	C	
151	R.R.DAS	29097/2022	30.04.2022	WP (C) /6379/2022	10	C	
152	R.R.DAS	29098/2022	30.04.2022	WP (C) /3116/2022	10	C	
153	NIRANJAN ROUT	29099/2022	30.04.2022	WP (C) /10488/2019	10	C	
154	R.R.DAS	29100/2022	30.04.2022	WP (C) /6970/2022	10	C	
155	M.K. MOHANTY	29101/2022	30.04.2022	WP (C) /15488/2019	10	C	
156	R.R.DAS	29102/2022	30.04.2022	WP (C) /6968/2022	10	C	
157	R.R.DAS	29103/2022	30.04.2022	WP (C) /7055/2022	10	C	

158	S. J. MOHANTY	29104/2022	30.04.2022	WP (C) /15488/2019	10	C	
159	K. K. NATH	29105/2022	30.04.2022	WP (C) /10101/2020	10	C	
160	R. R. DAS	29106/2022	30.04.2022	WP (C) /6972/2022	10	C	
161	MADHABANANDA MOHANTY	29107/2022	30.04.2022	WP (C) /9476/2022	10	C	
162	R. R. DAS	29108/2022	30.04.2022	WP (C) /7057/2022	10	C	
163	K. C. NAYAK	29109/2022	30.04.2022	MACA/774/2020	10	C	
164	K. K. NATH	29110/2022	30.04.2022	WP (C) /10180/2020	10	C	
165	K. K. NATH	29112/2022	30.04.2022	WP (C) /11084/2020	10	C	
166	PRADIPTA KUMAR MOHANTY	29113/2022	30.04.2022	WP (C) /9598/2022	10	C	
167	K. K. NATH	29114/2022	30.04.2022	WP (C) /11085/2020	10	C	
168	R. R. DAS	29115/2022	30.04.2022	WP (C) /7740/2022	10	C	
169	PRADIPTA KUMAR MOHANTY	29116/2022	30.04.2022	WP (C) /9596/2022	10	C	
170	R. R. DAS	29117/2022	30.04.2022	WP (C) /8031/2022	10	C	
171	R. R. DAS	29118/2022	30.04.2022	WP (C) /8034/2022	10	C	
172	PITABAS NAYAK	29119/2022	30.04.2022	WP (C) /2730/2018	10	C	
173	R. R. DAS	29120/2022	30.04.2022	WP (C) /8038/2022	10	C	
174	D. NAYAK	29121/2022	30.04.2022	WP (C) /2730/2018	10	C	
175	R. R. DAS	29122/2022	30.04.2022	WP (C) /8036/2022	10	C	
176	R. K. NAYAK	29123/2022	30.04.2022	WP (C) /10095/2022	10	C	
177	R. R. DAS	29124/2022	30.04.2022	WP (C) /6926/2022	10	C	
178	R. R. DAS	29125/2022	30.04.2022	WP (C) /6389/2022	10	C	
179	P. C. DAS	29126/2022	30.04.2022	RPFAM/87/2021	10	C	
180	R. R. DAS	29127/2022	30.04.2022	WP (C) /6388/2022	10	C	



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181	R. R. DAS	29129/2022	30.04.2022	WP (C) /6387/2022	10	C	
182	PRATAP KUMAR BARIK	29131/2022	30.04.2022	BLAPL/6266/2021	10	C	
183	BHARAT BEHERA	29132/2022	30.04.2022	CONTC/1270/2021	10	C	
184	PRATAP SAHOO	29142/2022	30.04.2022	BLAPL/9645/2021	10	C	
185	M DAS	29144/2022	30.04.2022	WP (C) /4748/2022	5	U	
186	P BEHERA	29145/2022	30.04.2022	WP (C) /6693/2018	5	U	
187	K SAHOO	29146/2022	30.04.2022	WP (C) /4587/2022	5	U	
188	M DAS	29147/2022	30.04.2022	WP (C) /4750/2022	5	U	
189	M DAS	29148/2022	30.04.2022	WP (C) /4745/2022	5	U	
190	R K SAHOO	29149/2022	30.04.2022	WP (C) /12699/2014	5	U	
191	S K BISWAL	29150/2022	30.04.2022	WPC (OAC) /3077/2014	4	U	
192	S K BISWAL	29151/2022	30.04.2022	WPC (OA) /2252/2019	4	U	
193	S C DAS	29152/2022	30.04.2022	ABLAPL/13244/2018	5	U	
194	A. K. MOHANTY	29155/2022	30.04.2022	BLAPL/3342/2022	10	C	
				Total	1790		